

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5492
ANSWERED ON:13.12.2010
INTEGRATED WATERSHED MANAGEMENT PROGRAMME
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the schemes being run under Integrated Watershed Management Programme in the various regions of the country, till date;
- (b) the schemes by which landlord and landless persons benefited under this scheme in each State during the last three years and the current year, State-wise;
- (c) the funds provided under integrated watershed management programme in each State particularly for Chhattisgarh during the last three years and the current year; and
- (d) the details of the amount spent and achievements made therefrom during the said period, State-wise and scheme-wise?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

- (a) Department of Land Resources is implementing area development programmes namely Drought Prone Areas Programme (DPAP), Desert Development Programme (DDP) and Integrated Wastelands Development Programme (IWDP) on watershed basis since 1995. These three programmes have now been integrated and consolidated into a single modified programme called Integrated Watershed Management Programme (IWMP) w.e.f. 26.02.2009. IWMP is being implemented as per Common Guidelines for Watershed Development Projects, 2008.
- (b) Watershed development projects are area based projects. Hence all people living in the project area are benefitted including landlord and landless persons. However, under IWMP, Guidelines provide for earmarking of 10% of the project cost for livelihood activities of landless people.
- (c) The details of funds provided under IWMP in each State including Chhattisgarh during the last three years and the current year are given at Annexure-I.
- (d) The details of scheme-wise amount spent and achievements made during the last three years and the current year are given at Annexure-II.